

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **07.07.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 181/2023 IA No. 580/2023	KV Krishna Rao Vs Bhuvan Madan, RP of Satavahana Ispat Ltd.	Mr. TK Bhaskar	Mr. Shashank Agarwal

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By the order of Hon'ble Member (J)
(Chennai Bench)

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1. For VC link- vcnclatchennai5@gmail.com
Ph-044-28880500